

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1092(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	M/S. OMM CONSTRUCTIONS VS TUAMAN ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. T. Singh, Adv.] For the Operational Creditor
Ms. Shilpa Das, Adv.]

Mr. Anirban Ray, Adv.] For the Corporate Debtor
Mr. Amit Kumar Nag, Adv.]
Mr. Debojyoti Das, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel appearing on behalf of the Corporate Debtor submits that reports are not available. Therefore, reports are sought for and defects are required to be cleared in this matter. In view of this, matter cannot be taken up for hearing.
3. List this matter on **12th February, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**